

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD**

Dated: This the **20th** day of **January** 2020

Original Application No. 330/01181 of 2016

Hon'ble Mr. Justice Bharat Bhushan, Member – J
Hon'ble Mr. Devendra Chaudhary, Member – A

1. Prem Chandra, S/o Viveknand Sharma, R/o Vill. Dohri P.O. Rajpur, Distt. Banka (Bihar). Presently working as Gatekeeper, N.E. Railway, Mendu, Hathras.
2. Rahul Solanki, S/o Santosh Singh Solanki, R/o 83/2, Shanti Nagar, Girdharipur Road, Izzatnagar Bareilly.
3. Sumit Yadav, S/o Om Prakash, R/o 274, Indra Nagar, Bareilly.

Both working as Gatekeeper, N.E. Railway, Izzatnagar.

.....Applicants

By Adv: Shri Sanjay Kumar Om

V E R S U S

1. Union of India through General Manager, N.E. Railway, Gorakhpur.
2. Divisional Railway Manager, N.E. Railway, Izzatnagar, Bareilly.
3. Senior Divisional Personnel Officer, N.E. Railway, Izzatnagar, Bareilly.

.....Respondents

By Adv : Ms. Shruti Malviya.

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, Member (J)

Heard Shri S.K. Om, learned counsel for the applicants and Ms. Shruti Malviya, learned counsel for the respondents.

2. Learned counsel for the applicants submits that this OA has become infructuous.
3. In view of the submission made by applicants' counsel, this OA is dismissed as infructuous. No order as to costs.

(Devendra Chaudhary)

Member – A

/pc/

(Justice Bharat Bhushan)

Member – J